

Annexure-6

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:27 June 2022

List of Operational Creditors (other than Workmen, Employees and Government Dues)

Amount in Rs.

| Sr. no. | Name of Creditor | Details of claim received | | Details of Claim Admitted | | | | | | Amount of Contigent Claim | Amount of any Mutual dues,that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if Any | |
|---------|---|------------------------------------|----------------|---------------------------|------------------------|---|--|-----------------------------|--|---------------------------|---|--------------------------|------------------------------------|---|----------------|
| | | Date of Receipt of Claim via Email | Amount claimed | Amount of claim Admitted | Nature of Claim | Amount covered by lein or attachment pending disposal | Whether lein / attachment removed? (Yes/ No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | Observation | Note Reference |
| 1 | KSERVE BPO Private Limited | 16-07-2022 | 8,31,702 | 8,31,702 | Vendor | - | - | - | 1.43% | - | - | - | - | | 4 |
| 2 | Sumit Vilas Darne | 16-07-2022 | 2,50,000 | 2,40,000 | Professional Service | - | - | - | 0.41% | - | - | 10,000 | - | | 4,9 |
| 3 | BSE Limited | 14-07-2022 | 1,28,99,761 | 1,28,99,761 | Annual Listing Fees | - | - | - | 22.21% | - | - | - | - | | 4 |
| 4 | Multicare Universal Skills Pvt.Ltd | 09-07-2022 | 8,05,227 | 8,05,227 | Manpower Services | - | - | - | 1.39% | - | - | - | - | | 4 |
| 5 | TSSPDCL | 20-07-2022 | 7,72,949 | 7,63,533 | Electricity Department | - | - | - | 1.31% | - | - | 9,416 | - | Excess Interest Charged | 4 |
| 6 | Mangal Simran Premises Co Operative Society Ltd | 15-07-2022 | 4,27,081 | 4,27,081 | Society charges | - | - | - | 0.74% | - | - | - | - | | 4 |
| 7 | Kirti Pramod Patil | 22-07-2022 | 62,200 | 62,200 | Professional Service | - | - | - | 0.11% | - | - | - | - | | 4 |
| 8 | Peddi Manibhushan | 22-07-2022 | 50,78,263 | - | | - | - | - | 0.00% | - | - | 50,78,263 | - | Claimed in THL | 3 |
| 9 | Umesh Chandrakant Manjrekar | 23-07-2022 | 2,50,000 | 2,40,000 | Professional Service | - | - | - | 0.41% | - | - | 10,000 | - | | 4,9 |
| 10 | Chinnu Kuruvilla | 23-07-2022 | 21,73,600 | 12,44,100 | Professional Service | - | - | - | 2.14% | - | - | 9,29,500 | - | | 1,2,4 |
| 11 | Axis Trustee Services Limited | 26-07-2022 | 22,53,494 | 20,32,481 | Debenture Trustee | - | - | - | 3.50% | - | - | 2,21,013 | - | Interest and Gst are not admitted | 4,9 |
| 12 | Ajit Ananad Sanap | 26-07-2022 | 4,31,686 | 45,738 | Professional Service | - | - | - | 0.08% | - | - | 3,85,948 | - | Considered in THL | 1,2,4 |
| 13 | Manish Vilas Patil | 26-07-2022 | 1,21,170 | 1,21,170 | Professional Service | - | - | - | 0.21% | - | - | - | - | | 4 |
| 14 | V Vijay Kumar | 26-07-2022 | 5,61,700 | - | | - | - | - | 0.00% | - | - | 5,61,700 | - | Claim Considered in THL | 3 |
| 15 | Midtada Rahul Narasimha Murty | 25-07-2022 | 47,22,890 | 39,41,745 | Professional Service | - | - | - | 6.79% | - | - | 7,81,145 | - | Required Rent Agreement , Unpaid Electricity Bill | 1,4,8 |
| 16 | Ms. Komal Nilesh Kolhatkar | 26-07-2022 | 44,37,577 | 27,99,228 | Professional Service | - | - | - | 4.82% | - | - | 16,38,349 | - | Gratuity & Leave encashment not admitted | 4 |
| 17 | SREI Equipment finance Limited | 26-07-2022 | 16,30,20,923 | - | | - | - | - | 0.00% | - | - | 16,30,20,923 | - | should be considered in THL | 3 |
| 18 | Ramanjit kaur Ahluwalia | 26-07-2022 | 15,29,374 | 9,85,624 | Professional Service | - | - | - | 1.70% | - | - | 5,43,750 | - | Gratuity Not Admitted | 1,2,4 |
| 19 | M/a Ashwin Badrish enterprises | 26-07-2022 | 1,16,60,300 | - | | - | - | - | 0.00% | - | - | 1,16,60,300 | - | Should be claimed in THL | 3 |
| 20 | Ms.Sushma Prakash Ambre | 26-07-2022 | 9,46,246 | - | | - | - | - | 0.00% | - | - | 9,46,246 | - | Claimed already Considered in THL | 3 |
| 21 | Ankush Damu Waghmare | 27-07-2022 | 5,29,555 | 1,29,371 | Professional Service | - | - | - | 0.22% | - | - | 4,00,184 | - | Laeve encashment & Bonus not Admitted | 1,2,4 |
| 22 | Saurabh Prakash Pawar | 27-07-2022 | 2,87,700 | - | | - | - | - | 0.00% | - | - | 2,87,700 | - | Considered in THL | 3 |
| 23 | Farzana Tavadia | 26-07-2022 | 4,75,336 | 4,10,177 | Professional Service | - | - | - | 0.71% | - | - | 65,159 | - | Excess TDS Claimed | 1,4 |
| 24 | Chhayaben Bhadreshbhai Shah | 26-07-2022 | 14,95,765 | - | | - | - | - | 0.00% | - | - | 14,95,765 | - | Claimed belong to THL | 3 |
| 25 | Ditiksha Shah | 26-07-2022 | 15,41,586 | - | | - | - | - | 0.00% | - | - | 15,41,586 | - | Claimed belong to THL | 3 |
| 26 | Avi Bhadreshbhai Shah HUF | 27-07-2022 | 4,96,227 | - | | - | - | - | 0.00% | - | - | 4,96,227 | - | Claimed belong to THL | 3 |
| 27 | Avi Bhadreshbhai Shah | 27-07-2022 | 10,45,378 | - | | - | - | - | 0.00% | - | - | 10,45,378 | - | Claimed belong to THL | 3 |
| 28 | Bhadreshbhai Rameshchandra Shah HUF | 26-07-2022 | 6,62,044 | - | | - | - | - | 0.00% | - | - | 6,62,044 | - | Claimed belong to THL | 3 |
| 29 | Bhadreshbhai Rameshchandra Shah | 26-07-2022 | 24,17,669 | - | | - | - | - | 0.00% | - | - | 24,17,669 | - | Claimed belong to THL | 3 |
| 30 | Link Intime india Private Limited | 27-07-2022 | 9,58,014 | 9,58,014 | Depository | - | - | - | 1.65% | - | - | - | - | | 4 |
| 31 | Moses Philip Muthyalu | 27-07-2022 | 1,45,000 | 1,45,000 | Professional Service | - | - | - | 0.25% | - | - | - | - | | 1,4,5 |
| 32 | Vishwa Gajendra Patel | 27-07-2022 | 11,15,568 | - | | - | - | - | 0.00% | - | - | 11,15,568 | - | Claimed belong to THL | 3 |
| 33 | Anouli Manoj Patel | 27-07-2022 | 11,15,568 | - | | - | - | - | 0.00% | - | - | 11,15,568 | - | Claimed belong to THL | 3 |

| | | | | | | | | | | | | | | |
|----|--|------------|-------------|-------------|--------------------------|---|---|--------|---|---|-------------|---|--|-------|
| 34 | Vasumati Laxmibai Patel | 27-07-2022 | 29,73,950 | - | - | - | - | 0.00% | - | - | 29,73,950 | - | Claimed belong to THL | 3 |
| 35 | Madhuriben Asheshbhai Patel | 27-07-2022 | 11,15,568 | - | - | - | - | 0.00% | - | - | 11,15,568 | - | Claimed belong to THL | 3 |
| 36 | Ashesh Manvendra Patel HUF | 27-07-2022 | 11,15,568 | - | - | - | - | 0.00% | - | - | 11,15,568 | - | Claimed belong to THL | 3 |
| 37 | Nikitaben Alkeshbhai Patel | 27-07-2022 | 7,42,814 | - | - | - | - | 0.00% | - | - | 7,42,814 | - | Claimed belong to THL | 3 |
| 38 | Nandini Amitbhai Patel | 27-02-2022 | 7,42,814 | - | - | - | - | 0.00% | - | - | 7,42,814 | - | Claimed belong to THL | 3 |
| 39 | Laxmanbhai Prabhudas Patel | 27-07-2022 | 22,79,669 | - | - | - | - | 0.00% | - | - | 22,79,669 | - | Claimed belong to THL | 3 |
| 40 | Amita Manoj Patel | 27-07-2022 | 11,39,835 | - | - | - | - | 0.00% | - | - | 11,39,835 | - | Claimed belong to THL | 3 |
| 41 | Ashesh Manvendra Patel | 27-07-2022 | 11,39,835 | - | - | - | - | 0.00% | - | - | 11,39,835 | - | Claimed belong to THL | 3 |
| 42 | Mahaluxmi Buildtech limited | 27-07-2022 | 1,07,60,254 | 61,51,253 | Rent | - | - | 10.59% | - | - | 46,09,001 | - | Eectricity , TDS and Stamp duty and Other Expenses not admitted | 4,9 |
| 43 | Rohidas Dhavale | 27-07-2022 | 6,41,672 | 3,83,130 | Professional Service | - | - | 0.66% | - | - | 2,58,542 | - | Incomplete documents | 9 |
| 44 | Sonaba Gunaji Wadkar | 27-07-2022 | 54,815 | - | | - | - | 0.00% | - | - | 54,815 | - | Claimed in THL | 3 |
| 45 | Multicare Services India Pvt.Ltd | 27-07-2022 | 21,72,843 | 21,72,843 | Manpower services | - | - | 3.74% | - | - | - | - | | 4 |
| 46 | Chandrashekar Anant Gothankar | 27-07-2022 | 2,24,535 | 2,20,058 | Professional Service | - | - | 0.38% | - | - | 4,477 | - | PT amount not admitted | 4,9 |
| 47 | National Stock Exchange of India Limited | 27-07-2022 | 1,04,76,807 | 1,04,76,807 | Stock exchange Penalties | - | - | 18.04% | - | - | - | - | | 4 |
| 48 | Golden Hospitality Services Pvt Ltd | 27-07-2022 | 63,77,716 | 42,35,565 | Manpower Services | - | - | 7.29% | - | - | 21,42,151 | - | Interest Not Admitted | 4,6 |
| 49 | L&T Finance Ltd | 27-07-2022 | 7,73,85,137 | - | | - | - | 0.00% | - | - | 7,73,85,137 | - | Should Claimed in THL | 3 |
| 50 | Varun Yadendra Pevekar | 27-07-2022 | 4,72,327 | 2,63,237 | Professional Service | - | - | 0.45% | - | - | 2,09,090 | - | Gratuity & TDS not Admitted | 4 |
| 51 | R2 SPA SYSYTEMS | 27-07-2022 | 1,10,086 | 1,10,086 | Vendor | - | - | 0.19% | - | - | - | - | | 4 |
| 52 | Rupesh Janardan Kaskar | 27-07-2022 | 5,77,500 | 5,77,500 | Professional Service | - | - | 0.99% | - | - | - | - | | 4 |
| 53 | Vishnu Bharath | 27-07-2022 | 16,64,366 | 16,64,366 | Professional Service | - | - | 2.87% | - | - | - | - | | 4 |
| 54 | Sunita K. Jadhav | 27-07-2022 | 89,745 | 69,300 | Professional Service | - | - | 0.12% | - | - | 20,445 | - | Interest Not Admitted | 4,9 |
| 55 | Fidere Facilities Management | 27-07-2022 | 7,09,485 | 6,51,103 | Vendor | - | - | 1.12% | - | - | 58,382 | - | Excessive interest claimed | 4,8 |
| 56 | Shrikant Jayram | 27-07-2022 | 3,46,716 | 1,42,665 | Professional Service | - | - | 0.25% | - | - | 2,04,051 | - | TDS, Gratuity and paid leave not considered | 9 |
| 57 | Shivaji Kanse | 27-07-2022 | 1,80,000 | - | | - | - | 0.00% | - | - | 1,80,000 | - | Claim should have been filed by the manpower agency. The liability of TBVFL is towards the manpower agency and not the individual. | 5 |
| 58 | Tarsem Kumar | 27-07-2022 | 1,78,756 | - | | - | - | 0.00% | - | - | 1,78,756 | - | Claim should have been filed by the manpower agency. The liability of TBVFL is towards the manpower agency and not the individual. | 5 |
| 59 | Kanchi Hari Babu | 27-07-2022 | 1,48,313 | - | | - | - | 0.00% | - | - | 1,48,313 | - | Form Not notarised | 7 |
| 60 | Maruti Kajawe | 27-07-2022 | 1,78,305 | - | | - | - | 0.00% | - | - | 1,78,305 | - | Incomplete documents | 9 |
| 61 | Govind Padiyar | 27-07-2022 | 3,96,281 | - | | - | - | 0.00% | - | - | 3,96,281 | - | Incomplete documents | 9 |
| 62 | Kundan Darekar | 27-07-2022 | 12,17,252 | - | | - | - | 0.00% | - | - | 12,17,252 | - | Incomplete documents and considered in THL | 3,9 |
| 63 | Praful Bhagwan | 27-07-2022 | 8,05,438 | 4,50,373 | Professional Service | - | - | 0.78% | - | - | 3,55,065 | - | | 4,9 |
| 64 | Amol Malikdin Kolap | 27-07-2022 | 1,11,793 | - | | - | - | 0.00% | - | - | 1,11,793 | - | Incomplete documents | 9 |
| 65 | Upputhula Venkata Rama krishna | 27-07-2022 | 1,44,080 | 72,346 | Professional Service | - | - | 0.12% | - | - | 71,734 | - | | 4,9 |
| 66 | Krishna Mohan Tiwari | 27-07-2022 | 3,21,766 | 2,59,613 | Professional Service | - | - | 0.45% | - | - | 62,153 | - | | 4,9 |
| 67 | Naga Gowtham Tirumaneedi | 27-07-2022 | 5,99,951 | - | | - | - | 0.00% | - | - | 5,99,951 | - | Incomplete documents | 9 |
| 68 | Sunil Khambe | 27-07-2022 | 2,37,399 | - | | - | - | 0.00% | - | - | 2,37,399 | - | To be admitted in THL | 3 |
| 69 | Pallapu Srinivasa Rao | 27-07-2022 | 2,14,879 | - | | - | - | 0.00% | - | - | 2,14,879 | - | Incomplete documents | 9 |
| 70 | Vipin Singh | 27-07-2022 | 63,000 | - | | - | - | 0.00% | - | - | 63,000 | - | Form not notarised | 5 |
| 71 | Mangesh Shinde | 27-07-2022 | 6,07,746 | 2,64,423 | Professional Service | - | - | 0.46% | - | - | 3,43,323 | - | | 4,9 |
| 72 | Pradeep Burkul | 27-07-2022 | 11,61,587 | - | | - | - | 0.00% | - | - | 11,61,587 | - | Incomplete documents | 3 |
| 73 | Deepak Manjrekar | 27-07-2022 | 16,47,247 | - | | - | - | 0.00% | - | - | 16,47,247 | - | Incomplete documents and late submission | 7,9 |
| 74 | Limbaji Laxman Mirgule | 27-07-2022 | 2,29,697 | 1,53,817 | Professional Service | - | - | 0.26% | - | - | 75,880 | - | | 1,2,4 |
| 75 | Panam packers and movers | 27-07-2022 | 1,47,854 | - | | - | - | 0.00% | - | - | 1,47,854 | - | Form not notarised and Wrong form submitted | 7 |
| 76 | Dashmesh Builders | 27-07-2022 | 43,00,962 | - | | - | - | 0.00% | - | - | 43,00,962 | - | Wrong form submitted | 3,7 |

| | | | | | | | | | | | | | | | |
|----|---|------------|---------------------|--------------------|--------|---|---|---|---------|---|---|---------------------|---|--|-------|
| 77 | Vasakant Finance and Investment Private Limited | 27-07-2022 | 2,76,712 | - | | - | - | - | 0.00% | - | - | 2,76,712 | - | Form not notarised and Wrong form submitted | 3 |
| 78 | Vollumari Malleswara Rao | 27-07-2022 | 1,18,590 | - | | - | - | - | 0.00% | - | - | 1,18,590 | - | Claim should have been filed by the manpower agency. The liability of TBVFL is towards the manpower agency and not the individual. | 5 |
| 79 | Grip Technologies Pvt Ltd | 27-07-2022 | 8,29,280 | 6,78,995 | Vendor | - | - | - | 1.17% | - | - | 1,50,285 | - | Excessive Interest amount claimed | 1,4,8 |
| 80 | Neha Ingle | 27-07-2022 | 46,122 | - | | - | - | - | 0.00% | - | - | 46,122 | - | Claim should have been filed by the manpower agency. The liability of TBVFL is towards the manpower agency and not the individual. | 5 |
| 81 | Tejesh Asgaonkar | 27-07-2022 | 2,05,190 | - | | - | - | - | 0.00% | - | - | 2,05,190 | - | Incomplete documents | 5 |
| | Total | | 36,32,03,810 | 5,80,79,632 | | - | - | - | 100.00% | - | - | 30,51,24,178 | - | | |

Notes:

- Note 1: Amount claimed towards TDS deducted by the Corporate Debtor but not deposited with Income Tax authority has been admitted if the income tax department would file a claim for the said amount then the same shall be reduced from the admitted amount of respective claimant.
- Note 2: Amount claimed towards gratuity, leave encashment and bonus by personnel appointed on contractual basis who are not "employees" of the Corporate Debtor, the same has been categorized as not admissible as per the applicable laws.
- Note 3: The claimants have either filed their claim in Talwalkars Better Value Fitness Limited (TBVFL) instead of Talwalkars Healthclubs Limited (THL) or they have already filed their claim in THL, or we have requested them to file their claim in THL. Hence, the claim filed by claimant is not admissible. It may be noted that THL is
- Note 4: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with/ provided to the Liquidator.
- Note 5: The claim filed by contract employees / workers engaged through manpower agency/ contractor. The liability of the Corporate Debtor, if any is towards respective manpower agency/contractor. Hence, the claim filed by claimant is not admissible.
- Note 6: The claim does not belong to Corporate Debtor and hence the same is not admissible.
- Note 7: Claim form is incomplete or claim submitted without claim form or wrong claim form submitted or late form submitted or not notarised form submitted. Hence, the claim is categorized under not admissible.
- Note 8: The claimant has filed claim for interest/ other benefits/ allowances/ period after CIRP Commencement date, the same is not admissible in absence of any documents to substantiate the amount claimed.
- Note 9: Due to non-receipt of required documents and information, the amount of claims is categorized as not admissible.

- a) The above information may change basis further investigation or new information.
- b) In case any claimant has any query on claim, please write us at - liquidation.tbvfl@gmail.com